

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA) No.517/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

Name of the Company		Security & Intelligence Services (India) Ltd & Anr. & SIS Asset Management Pvt Ltd	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. *Hopmatha Bhattacharya Advoak* }
 2. *Amritanu Chatterjee* } *Petition*
Amritanu Chatterjee }
Amritanu Chatterjee } *Amritanu Chatterjee*
4.1.2018

ORDER

Ld. Counsel for the petitioners mentioned the matter regarding modification of the order passed on 22/02/2017 in the matter. Request for correction cannot be entertained in a mentioning application as the correction requires modification of the order. Therefore, there is no need for passing any further order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)